

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 12-05-2026 To 12-05-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	1599/2026	AMAL KUMAR DAS Mobile:6289076566 Email:BIPASHABHATTACHARYYA2002@GMAIL.COM	BIPASHA BHATTACHARYYA	11-06-2026	RESPONDENT NAME WRONG
2	CRM (A)	1337/2026	BABU SK @ MD. KAMARUJJAMAN SK AND ORS. Mobile:9735856795 Email:ADVMDYUSUFALI@GMAIL.COM	MD YUSUF ALI	10-06-2026	1) ... CLARIFICATION NEEDED REGARDING G.R CASE NUMBER AT CAUSE TITLE AND PRAYER WHERE MENTIONED..... 2).. AND LD. TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY ( C.M.C NUMBER ).. 3).. NEED R.I STAMP
3	CRM (A)	1340/2026	SUBRATA DEY @ FUCHI Mobile:9932581077 Email:SAMEERKUMAR72666@GMAIL.COM	SHAMBHU CHOUDHARY	09-06-2026	PP NOTICE NOT ANNEXED
4	CRM (A)	1341/2026	SURAJ MALLICK AND ANR. Mobile:6296154263 Email:CHAMBEROFSAMIMAHAMED@GMAIL.COM	ASIF IKBAL BAIDYA	10-06-2026	1) ... BEING G.R. CASE 653/2026 IS PENDING BEFORE IN WHICH LD. TRIAL COURT BELOW NOT MENTIONED AT CAUSE TITLE PAGE... 2).. CLARIFICATION NEEDED REGARDING LD. TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE ( CMC NO.)
5	CRM(M)	1151/2026	MASUD SK Mobile:9933796805 Email:DEBARNABADHIKARY28@GMAIL.COM	DEBARNAB ADHIKARY	10-06-2026	1. VICTIM ID DISCLOSED 2. ACT WRONG. IN WHOLE PETITION
6	CRM(M)	1153/2026	RAJESH SK Mobile:9674208341 Email:SOUVIKGANGULY@GMAIL.COM	SAUVIK GANGULY	10-06-2026	1. ACT MISSING IN CAUSE TITLE 2. CASE TYPE WRONG IN PARA 1 3. JAIL NAME WRONG. IN PARA 1 4. AFFIDAVIT ID MISSING.
7	CRM (NDPS)	984/2026	MILAN MONDAL @ MANGLU Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	10-06-2026	SIGN OF DEPONENT IS REQUIRED ON THE COPY OF PHOTO ID CARD
8	CRR	1962/2026	SASHI KANTA MONDAL Mobile:8697213990 Email:BOSEPOULAMI98@GMAIL.COM	POULAMI BOSE	10-06-2026	NEED FULL ADDRESS OF RESPONDENT NO. 2 IN THIS PETITION

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
9	CRR	1965/2026	THE REGISTRAR OF COMPANIES, WEST BENGAL Mobile:9123810789 Email:GUDDUSINGH061983@GMAIL.COM	GUDDU SINGH	10-06-2026	TRIAL COURT CASE TYPE WRONGLY MENTIONED IN THIS PETITION
10	CRR	1971/2026	PURNIMA SARKAR Mobile:9477153282 Email:BAGCHISHAMIK@GMAIL.COM	SHAMIK BAGCHI	10-06-2026	BNSS SECTION WRONG IN THIS PETITION
11	FMAT (MV)	234/2026	SK. MINARA BEGUM @ MINARA BEGAM AND ANR. Mobile:9064405485 Email:SOURATAS10@GMAIL.COM	SOURAT NANDY	11-06-2026	REQUIRED PETITIONER'S BANKING DETAILS
12	WPA	10905/2026	KOUSHIK KHAN Mobile:7439224069 Email:01SOURAVGUPTA@GMAIL.COM	SOURAV GUPTA	10-06-2026	MENTION PIN CODE FOR RESP. NO. 6 AND 7.
13	WPA	10965/2026	SHUBHAM SHAW Mobile:8981627628 Email:VICTORCHATTERJEE44@GMAIL.COM	VICTOR CHATTERJEE	10-06-2026	'COURT FEE EXEMPTED' STAMP IS MISSING IN CAUSE TITLE.
14	WPA	10986/2026	ARPAN KUMAR ROY Mobile:9831107822 Email:SUPRIYOSAHA1@GMAIL.COM	SUPRIYA RANJAN SAHA	10-06-2026	CAUSE TITLE IS NOT MATCHING WITH ZERO PAGE
15	WPA	10987/2026	MASHIUR RAHAMAN Mobile:7003815218 Email:RAHBERNAUROZ@GMAIL.COM	MD. NAUROZ RAHBER	10-06-2026	LOGO IS MISSING IN THE VAKALATNAMA
16	WPA	11005/2026	ASHISH BACHAR Mobile:9647817029 Email:TRIPARNA.S.ROY@GMAIL.COM	TRIPARNA ROY	10-06-2026	1.LISTING DATE MISSING 2. INDEX 3. LOGO
17	WPA(P)	238/2026	GANESH DEY Mobile:7688020628 Email:ADVARITRAGHOSH@GMAIL.COM	ARITRA GHOSH	10-06-2026	DIST RELATED PROBLEM (SOUTH 24 PGS IS NOT MENTIONED IN PETITIONER AND ALSO RESPONDENTS)
18	WPLRT	90/2026	SAMARESH CHANDRA KHAN Mobile:7044609526 Email:GANGAPRASADMUKHERJEE.ADV@GMAIL.COM	GANGA PRASAD MUKHERJEE	10-06-2026	COURT NO. WRONG
19	WP.ST	104/2026	ARINDAM CHATTOPADHYAY AND ORS. Mobile:8420284962 Email:ADV.ATINMI9SRA@GMAIL.COM	ATINDRANATH MISRA	10-06-2026	WRONG ORDER DATE HAS BEEN MENTIONED IN ALL PLACES.

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